## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.76(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES:

Mrs. Namita Kale

V/s.

M/s. Shanark Industrials Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
3 Adv. Laxmi Sorte	Adv. for petitioner	A
3 Adv. Arkit-R. Inipathi	: Adv for Respondent	Dipate:

## Order

## C.P. No. 76/397-398/CLB/MAH/2010

- 1. Ld. Advocate from the side of the Petitioner is seeking time to file a Rejoinder in respect of Additional Affidavit of the Respondent No. 1.
- 2. Ld. Counsels have also informed that an Arbitration proceeding is to be held on 24.09.2016
- 3. Under the circumstances C.P. is adjourned to 28.11.2016, duly communicated to both the sides.

Dated: 21.09.2016

Sd/-Shri M.K. Shrawat Member (Judicial)